

Declaration of Assets and Liabilities

Year.....

1. Ranjan Kumar, son/daughter/wife of Vijay Ray

aged 30 years, belonging to Bihar Vidhansabha, Patna.

service and presently working as office attendant

I give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000	1500			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,000	20,000			
(iii)	Bonds, Debentures and Shares in companies	SIP (mutual fund) 30000/- yearly	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 15Lac	NIL			
(v)	Motor Vehicles (details of make, etc.)	2 (whom) BA 05 AB 2558 BRO 15 1401	NIL			
(vi)	Jewellery (give details of weight and value)	40 gm 2,00,000	60 gm 3,00,000			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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4040 (4702)
31/05/23

31/05/23
03-02-23

1233
07/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	30 th 25 th	NIL NIL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 st 10 th	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	No	No			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :-

110145358459

Gender :-

M (M/F)

Date of Birth :-

05061992 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BVS

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ranjan Kumar

Name of Employee: RANJAN KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 03/02/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.